

[English]

### Royalty on Coal

1434. SHRI LOKENDRA SINGH: Will the Minister of ENERGY be pleased to state:

(a) the rates of royalty on coal in Uttar Pradesh, Madhya Pradesh and Orissa and the dates of their last revision;

(b) whether there is any discrepancy on the rates of same quality of coal in different States:

(c) if so, the reasons thereof; and

(d) when the rates again are proposed to be revised in the aforesaid States?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI):

(a) The rates of royalty on different grades of coal in all coal producing states including Uttar Pradesh, Madhya Pradesh and Orissa varies from Rs. 2.50 to 7.00 per tonne. These are applicable w.e.f. 13-2-1981.

(b) No, Sir.

(c) Does not arise.

(d) A proposal to revise the rates of royalty on coal is under examination of the Government.

### Demand of Gentamycin

1435. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the demand of Gentamycin during the last three years, year-wise;

(b) the total production of Gentamycin during the last three years, year-wise;

(c) whether the shortfall between demand and supply is met by imports;

(d) whether the Andhra Synthetics and Antibiotics Ltd. (ASAL) a Joint Sector is in a position to meet the entire demand of Gentamycin in the country if it is dereserved and licence is given to M/s. Andhra Synthetics and Antibiotics Ltd.; and

(e) if so, the steps the Government propose to take in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) Demand estimated for Gentamycin was 2010 Kgs. for 1987-88, 2310 Kgs. for 1988-89 and 2660 Kgs. for 1989-90.

(b) Details to the extent available are given below:—

Year	Production (Kgs.)
1987-88	347
1988-89	946
1989-90	1527

(c) Yes, Sir.

(d) and (e) As per the existing drug policy Gentamycin is exclusively reserved for production in the public sector. Therefore M/s. Andhra Synthetics and Antibiotics is not eligible for licence to manufacture Gentamycin. However, the question of dereservation will be considered at the time of review of drug policy.

### Complimentary and Concessional Tickets to I.A./A.I. Employees

1436. SHRI SHIKIHO SEMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of free passes, and concessional tickets provided to each of the employees of Indian Airlines and Air India;

(b) how much it costs the Government annually and expenditure incurred thereon during the last three financial years;